

NOTICE
No.ITC/2375/2026

**Invitation for Suggestions / Feedback for End-to-End Paperless Working of
the High Court and Registry of the High Court of Gujarat.**

It is hereby notified for the information of all the Learned Advocates, and Stakeholders that the High Court of Gujarat is actively moving towards complete digital transformation and end-to-end paperless functioning across the Court proceedings as well as the Registry.

To ensure a seamless transition and incorporate practical insights from the Bar, a dedicated feedback mechanism has been launched on the official website of the High Court of Gujarat.

Learned Advocates and concerned stakeholders are requested to submit their valuable suggestions, feedback, and inputs regarding paperless court operations, e-filing, digital court management, and workflows by visiting the link below:

<https://gujarathighcourt.nic.in/egujhcfeedback>

Constructive suggestions will play a vital role in refining and enhancing the digital infrastructure, ensuring efficiency, transparency, and convenience for all concerned.

By Order,

Date: 29/10/2026

Sd/-
Registrar (SCMS & ICT)